

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/1/13-14/Apptt
Letter No. /Apptt.
Dated : , July, 2014

Sub. :- Regarding nomination for two days Refresher Training Course on "**Appreciation of Evidence in Sessions Trial**" Scheduled to be held on **12th & 13th July, 2014.**

To,

1. Sri Bipin Bihari, District & Additional Sessions Judge-I, Bokaro,
2. Sri Vijay Shanker Shukla, District & Additional Sessions Judge-I, Chaibasa,
3. Sri Pradeep Kumar, District & Additional Sessions Judge-I, Chatra,
4. Sri Grijesh Kumar Dubey, District & Additional Sessions Judge-I, Daltonganj,
5. Sri Ashok Kumar Singh 'Ashok', District & Additional Sessions Judge-I, Deoghar,
6. Sri Vijai Kumar Sharma, District & Additional Sessions Judge-I, Dhanbad,
7. Sri Ashutosh Dubey, District & Additional Sessions Judge-I, Dumka,
8. Sri Maya Shanker Rai, District & Additional Sessions Judge-I, Garhwa,
9. Sri Chandresh Kumar, District & Additional Sessions Judge-I, Giridih,
10. Sri Chandra Shekhar Pandey, District & Additional Sessions Judge-I, Godda,
11. Sri Akhil Kumar, District & Additional Sessions Judge-I, Gumla,
12. Smt. Seema Sinha, District & Additional Sessions Judge-I, Hazaribagh,
13. Sri Satya Prakash Sinha, District & Additional Sessions Judge-I, Jamshedpur,
14. Sri Shiv Sharan Dubey, District & Additional Sessions Judge-I, Jamtara,
15. Sri Om Prakash Singh, District & Additional Sessions Judge-I, Khunti,
16. Sri Arun Kumar Singh No. 2, District & Additional Sessions Judge-I, Koderma,
17. Sri Lalji Singh Kushwaha, District & Additional Sessions Judge-I, Latehar,
18. Sri Anil Kumar Singh No. 2, District & Additional Sessions Judge-I, Lohardaga,
19. Sri Raj Narayan Mishra, District & Additional Sessions Judge-I, Pakur,
20. Sri Arun Kumar Rai, Judicial commissioner-I, Ranchi,
21. Sri Chandra Bhushan Singh, District & Additional Sessions Judge-I, Sahebganj,
22. Sri Girish Chandra Sinha, District & Additional Sessions Judge-I, Seraikella-Kharsawan,
23. Sri Sushil Kumar Jha, District & Additional Sessions Judge-I, Simdega.

I am directed to inform that the Court has been pleased to nominate you for attending a two days Refresher Training Course on "**Appreciation of Evidence in Sessions Trial**" scheduled to be held on **12th & 13th July, 2014**, with a direction to report to the Judicial Academy, Jharkhand, Ranchi, on 12th July, 2014 at 9:30 A.M. in proper dress.


You are also informed that the provision for the Stay of outstation participants have been made in A.T.I. Hostel (Swarnrekha) from the evening of 11th July, 2014 till the evening of 13th July, 2014.

This is for your information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 7505-7531 Apptt. dated Ranchi the 08th July, 2014

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chaibasa / Chatra / Daltonganj / Deoghar / Dhanbad / Dumka / Garhwa / Giridih / Godda/ Gumla / Hazaribagh/ / Jamshedpur / Jamtara / Khunti / Koderma / Latehar / Lohardaga / Pakur / Sahebganj / Seraikella-Kharsawan / Simdega / including Principal Judicial Commissioner Ranchi for information and the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 252/JAJ dated 07.07.2014 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information / and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website..


08-07-14
Registrar General